## Regarding the need to enhance the amount of compensation given to poor farmers for loss of crops from natural calamities and wild animals

SHRI ROBERT BRUCE C. (TIRUNELVELI): Hon. Chairman Sir, Vanakkam. People in my Tirunelveli Constituency are mostly dependant on agriculture. Agriculture crops are very much affected due to heavy rains, cyclones and various other natural disasters besides the wild animals. But the Union Government is providing very less compensation to crop losses. This was the Union Government which always claim to double the income of our farmers. I therefore urge that the compensation given by the Union Government for the crop-loss should be enhanced and timely disbursal should be ensured. I request through you that wild pigs which destroy the crops of farmers should be removed from the Protection of Wildlife Act of the Union and the interests of our farmers should be protected. Thank you.